

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11<sup>th</sup> day of **March, 2019**

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A  
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/01221/2014

Phool Singh Meena. .... **Applicant.**

**V E R S U S**

Union of India and ors. .... **Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri Chanchal Kumar Rai

**O R D E R**

**By Hon'ble Ms. Ajanta Dayalan, Member-A :**

List revised. None present for the applicant. Shri Chanchal Kumar Rai, counsel for the respondents is present.

2. It is observed that even on earlier listed dates i.e. on 04.09.2018 and 21.01.2019, no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/